

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/7(KB)2019
IA(I.B.C)/969(KB)2023, IA(I.B.C)/1032(KB)2020,
IA(I.B.C)/1144(KB)2023, IA(I.B.C)/716(KB)2023,
IA(I.B.C)/1297(KB)2020, IA(I.B.C)/762(KB)2020,
IA(I.B.C)/715(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	LVB RARC 038 TRUST VS GUJARAT METALLIC COAL & COKE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For Liquidator

Mr. Urmila Chakraborty, Adv.
Ms. M. Agarwal, Adv.
Mr. Sanjay Poddar, Liquidator

For Sajjan Tailor

Mr. Saurav Jain, Adv.

For the Respondent in IA No. 969/2023

Mr. Shahrukh Raja, Adv.
Mr. Mr Somnath Roy , Adv.

ORDER

1. Ld. Counsel for the parties present.

2. Ld. Counsel appearing for the Liquidator states that affidavit in terms of the order dated 19.03.2024 is ready. Registry is directed to permit this affidavit if the same is free from any defects.
3. Post the matter again for consideration on **12.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)